NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH **NEW DELHI**

C.P NO. 92(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR Hon'ble President

> Smt. Ina Malhotra Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 7.10.2016

NAME OF THE COMPANY:

M/s. Satish Pawa & Ors.

V/s

M/s. Index Securities and Research Pvt . Ltd Ors .

SECTION OF THE COMPANIES ACT: 241/242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE Rakest kum 1. 2. Vivenzer Genza Sv Ads P.K Salkdera AN 3. Ms. Manisha Chandhany, Adv. 4. Mr. Karan Malhotra, Adv. Rusfondert. 5. Mr. Mansunger Simph, Adv.

Order

A copy of the reply has been handed over to the counsel for the petitioner in the Court today and the same shall be filed in the registry during the course of the day. Rejoinder, if any, be filed within ten days from today with a copy in advance to the counsel opposite.

List for arguments on 04-11-2016.

(CHIEF JUSTICE M.M. KUMAR)

PRESIDENT

(INA MALHOTRA) MEMBER (J)

07.10.2016 (P.K. Sud)